

III. Asia

- (i) Afghanistan
- (ii) Bangla Desh
- (iii) Cambodia
- (iv) Ceylon
- (v) Iran
- (vi) Japan
- (vii) Malaysia
- (viii) Nepal
- (ix) North Korea
- (x) Turkey

IV. Australia and New Zealand

- (i) New Zealand

Europe

- (i) Czechoslovakia
- (ii) Federal Republic of Germany
- (iii) France
- (iv) German Democratic Republic
- (v) Greece
- (vi) Hungary
- (vii) Ireland
- (viii) Italy
- (ix) Poland
- (x) Spain
- (xi) Switzerland
- (xii) U.K.
- (xiii) U.S.S.R.
- (xiv) Yugoslavia

VI. International Governmental and non-Governmental Organizations

- (i) Publications Bureau of UNESCO (Paris).
- (ii) W.H.O.
- (iii) Frankfurt Fair Authority.
- (iv) International Publishers Association.

Enquiries into working of Delhi Art College

1787. SHRI NAGESHWARA RAO : Will the Minister of EDUCATION AND SOCIAL WELFARE be pleased to state :

(a) whether Government propose to hold enquiries into the working of Delhi Art College ; and

(b) if so, what are the specific allegations against the College ?

THE DEPUTY MINISTER IN THE MINISTRY OF EDUCATION AND SOCIAL WELFARE AND IN THE DEPARTMENT OF CULTURE (SHRI D. P. YADAV) : (a) The Delhi Administration has appointed an *ad hoc* Committee to examine the problems of reorganisation and development of College of Art.

(b) The Students' Union has made certain allegations against the management of the affairs of the College. The Delhi Administration is inquiring into the allegations.

Enforcement of Abortion Law

1788. SHRI NAGESHWAR RAO : Will the Minister of HEALTH AND FAMILY PLANNING be pleased to state :

(a) whether Government have decided to enforce Abortion Law from April 1972 ; and

(b) if so, the names of the Hospitals earmarked for the purpose ?

THE MINISTER OF STATE IN THE MINISTRY OF HEALTH AND FAMILY PLANNING (PROF. D. P. CHATTOPADHYAYA) : (a) Yes, the Medical Termination of Pregnancy Act, 1971 has come into force with effect from the 1st April, 1972.